

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BALAJI PAPER & NEWSPRINT
PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Balaji Paper & Newsprint Private Limited
2.	Date of incorporation of corporate debtor	10/06/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U21013WB1998PTC087316
5.	Address of the registered office and principal office (if any) of corporate debtor	23, Brabourne Road, Kolkata-700001, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 06.05.2022
7.	Estimated date of closure of insolvency resolution process	02.11.2022 (180 days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Bijay Murmuria Reg. No: IBBI/IPA-001/IP-N00007/2016-2017/10026
9.	Address and email of the interim resolution professional, as registered with the Board	Address: 6A Geetanjali, 8B Middleton Street, Kolkata-700071 Email: bijay_murmuria@sumedhamanagement.com
10.	Address and email to be used for correspondence with the interim resolution professional	Address: 6A Geetanjali, 8B Middleton Street, Kolkata-700071 Email: ip.balajipaper@gmail.com
11.	Last date for submission of claims	20.05.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a) https://ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Balaji Paper & Newsprint Private Limited on 06th May 2022.

The creditors of Balaji Paper & Newsprint Private Limited, are hereby called upon to submit their claims with proof of on or before 20th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [Specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Bijay Murmuria

Interim Resolution Professional of Balaji Paper & Newsprint Private Limited

Reg. No. IBBI/IPA-001/IP-N00007/2016-17/10026

Registered Address with IBBI:

Sumedha Management Solutions Private Limited,
6A, Geetanjali Apartment, 8B Middleton Street,
Kolkata - 700 071, West Bengal, India.

E-mail: bijay_murmuria@sumedhamanagement.com

Date: 09-05-2022

Place: Kolkata